

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 82 of 2017

IN THE MATTER OF:

J.K. Jute Mill Mazdoor Morcha

...Appellant

Vs.

Juggilal Kamlatpat Jute Mill Company Ltd.

...Respondent

Present: For Appellant: - Mr. Krishnendu Dutta, Mr. Ashok Kr. Jain, Mr. Bhaskar Aditya and Ms. Pallavi Srivastava, Advocates.

For Respondent: - Mr. Abhijeet Sinha, Mr. C.S. Chauhan and Mr. Saikat Sarkar, Advocates.

O R D E R

27.08.2019— Both the parties are allowed to file one more set of paper book of their respective pleadings by 30th August, 2019.

Place the case 'for admission (fresh case)' on 6th September, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g